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PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY

DEPARTMENT OF COMMERCE

NOTIFICATION NO. 2(RE-2001)/1997-2002

NEW DELHI, 31st March, 2001

S.No.	Exim code	Item description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
	020410 00	Carcasses and half carcasses of lamb, fresh or chilled.	Free		
	020421 00	Carcasses and half carcasses	Free		S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation)

Act, 1992
read with
paragraph 1.3
and 4.1 of the
Export and
Import Policy,
1997-2002,
the Central
Government
hereby makes
the following
amendments
in the ITC(HS)
Classifications
of Export and
Import Items,
1997-2002
published on
31st March,
1997 (RE-98)
as amended
from time to
time, namely
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2. After
amendment
the following
will read as
under:-

	020422 00	Other cuts with bone in	Free		
	020423 00	Boneless	Free		
	020441 00	Carcasses and half carcasses	Free		
	020450 00	Meat of goats	Free		
	020680 01	Edible offal of sheep/goats, fresh/chilled.	Free		
	020690 01	Edible offal of sheep/ goats, frozen.	Free		
	020711 00	Not cut in pieces, fresh or chilled.	Free		
	020712 00	Not cut in pieces, frozen.	Free		
	020713 00	Cuts and offal, fresh or chilled	Free		
	020714 00	Cuts and offal, frozen.	Free		
	020724 00	Not cut in pieces, fresh or chilled.	Free		
	020725 00	Not cut in pieces, frozen.	Free		
	020726 00	Cuts and offal, fresh or chilled.	Free		
	020727 00	Cuts and offal, frozen.	Free		
	020732 00	Not cut in pieces, fresh or chilled.	Free		
	020733 00	Not cut in pieces, frozen.	Free		
	020734 00	Fatty livers, fresh or chilled.	Free		
	020735 00	Other, fresh or chilled.	Free		
	020736 00	Other, frozen.	Free		
	020810 00	Of rabbits or hares.	Free		

	020890 00.90	Other meat and edible meat offal, fresh, chilled or frozen	Free		
	021011 00	Hams, shoulders and cuts thereof, with bone in	Free		
	021012 00	Bellies (streaky) and cuts thereof	Free		
	021019 00	Other	Free		
	021090 09.90	Others	Free		
	040210 03	Milk food for babies	Free		
	040210 09	Others	Free		
	040221 00	Not containing added sugar or other sweetening matter	Free		

	040510 00	Butter	Free		
	040520 00	Dairy spreads.	Free		
	040590 02	Melted butter (ghee).	Free		
	040610 00	Fresh (unripened or uncured) cheese, including whey cheese and curd	Free		
	040630 00	Processed cheese, not grated or powdered(not containing animal rennet or animal fat)	Free		
	040690 00	Other cheese.	Free		

	040811 00	Dried	Free		
	040819 00	Other.	Free		
	040891 00	Dried.	Free		
	040899 00	Other .	Free		
	070410 00	Cauliflowers and headed Broccoli	Free		
	070490 00	Other	Free		
	071010 00	Potatoes	Free		
	071290 06	Potatoes, whether or not cut or sliced, but not further prepared.	Free		
	071420 00	Sweet potatoes.	Free		
	080119 01	Fresh.	Free		
	080119 02	Dried Cocunuts	Free		
	080290 01	Betel nut/Areca nut, whole.	Free		
	080290 02	Betel nut/Areca nut, split ground.	Free		
	080510 00	Oranges	Free		
	080610 00	Fresh.	Free		
	090111 01	Coffee arabica plantation A.	Free		
	090111 02	Coffee arabica plantation B.	Free		
	090111 03	Coffee arabica plantation C.	Free		
	090111 09	Coffee arabica plantation, other grade.	Free		
	090111 11	Coffee arabica cherry AB.	Free		

	090111 12	Coffee arabica cherry PB.	Free		
	090111 13	Coffee arabica cherry C.	Free		
	090111 14	Coffee arabica cherry B/B/B.	Free		
	090111 19	Coffee arabica cherry other grades.	Free		
	090111 21	Coffee rob parchment AB.	Free		
	090111 22	Coffee rob parchment PB.	Free		
	090111 23	Coffee rob parchment C.	Free		
	090111 29	Coffee rob parchement other grades.	Free		
	090111 31	Coffee rob cherry AB.	Free		
	090111 32	Coffee rob cherry PB.	Free		
	090111 33	Coffee rob cherry C.	Free		
	090111 34	Coffee rob cherry B/B/B.	Free		
	090111 35	Coffee rob cherry bulk.	Free		
	090111 39	Coffee rob cherry other grade	Free		
	090210 01	Tea green in packets not exceeding 25 g.	Free		
	090210 02	Green tea in packets>25 g.m<= 1 kg.	Free		
	090210 03	Green tea in packets > 1 kg. but <= 3 kg.	Free		
	090220 01	Green tea in packets > 3 kg. but <= 20 kg..	Free		
	090220 02	Tea green in bulk.	Free		

	090220 03	Tea green (ball, brick, tablet etc).	Free		
	090220 04	Tea green waste.	Free		
	090230 01	Black tea in packets not exceeding 25 g.	Free		
	090230 02	Black tea in packet>25 g. but <= 1 kg.	Free		
	090230 03	Black tea in packet>1 kg. but<=3 kg.	Free		
	090240 01	Tea black in packets > 3 kg. but <= 20 kg.	Free		
	090240 02	Tea black, leaf in bulk.	Free		
	090240 03	Tea black, dust in bulk.	Free		
	090240 04	Tea bags.	Free		
	090240 05	Tea black (e.g. ball, brick, tablets, etc).	Free		
	090240 06	Tea black waste.	Free		
	090610 01	Cassia	Free		
	090610 02	Cinammon bark	Free		
	090610 03	Cinammon tree flowers	Free		
	090620 00	Crushed or ground.	Free		
	090700 01	Cloves extracted.	Free		
	090700 02	Not extracted (other than)	Free		
	090700 03	Cloves stems.	Free		
	090830 01	Cardamoms, large (amomum)	Free		

	090830 04	Cardamoms small bleached, half-bleached/ bleachable.	Free		
	090830 06	Cardamoms small (mixed)	Free		
	090830 07	Cardamom powder.	Free		
	091040 01	Tejpat(leaves of cassia lignea)	Free		
	100100 00.20	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100190 02	Wheat (not seed) for human consumption.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100190 03.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100200	Other than seed quality.	State	Imports	

	00.20		Trading Enterprise	allowed through FCI subject to para 4.8 of Exim Policy	
	100400 00.20	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100590 00.20	Other Maize	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100610 00.90	Other rice	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100620 00	Husk (brown) rice.	State Trading Enterprise	Imports allowed through FCI	

				subject to para 4.8 of Exim Policy	
	100630 01	Rice, parboiled.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100630 02	Basmati rice.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100630 09	Rice except parboiled (excluding basmati rice)	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100640 00	Broken rice.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim	

				Policy	
	100700 00.20	Other than seed quality	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100810 00.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100820 01.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100820 03.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100820 04.90	Other than seed quality.	State Trading	Imports allowed	

			Enterprise	through FCI subject to para 4.8 of Exim Policy	
	100830 00.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	100890 00.90	Other than seed quality.	State Trading Enterprise	Imports allowed through FCI subject to para 4.8 of Exim Policy	
	120300 00	Copra.	State Trading Enterprise	Imports allowed through STC and HVOC subject to para 4.8 of Exim Policy	
	151311 00	Crude oil	State Trading Enterprise	Imports allowed through STC and	

				HVOC subject to para 4.8 of Exim Policy	
	151319 00	Other	State Trading Enterprise	Imports allowed through STC and HVOC subject to para 4.8 of Exim Policy	
	220300 00	Beer made from malt.	Free		
	220410 00	Sparkling wine.	Free		
	220421 01	Port and other still red wines	Free		
	220421 02	Sherry and other still white wines	Free		
	220421 09	Other wine, including grape must	Free		
	220429 01	Port and other still red wines	Free		
	220429 02	Sherry and other still white wines	Free		
	220429 09	Other wine including grape must	Free		
	220430 00	Other grape must	Free		
	220510 00	In containers holding 2 litres or less	Free		
	220590 00	Other	Free		
	220600 00	Other fermented beverages (for example cider, perry, mead); mixtures of	Free		

		fermented beverages and non-alcoholic beverages, not elsewhere specified or included.			
	220710 01.10	Concentrates of alcoholic beverages	Free		
	220710 01.90	Other	Free		
	220710 09	Others	Free		
	220820 00	Spirits obtained by distilling grape wine or grape marc.	Free		
	220830 00	Whiskeys.	Free		
	220840 00	Rum and Tafia.	Free		
	220850 00	Gin and Geneva.	Free		
	220860 00	Vodka.	Free		
	220870 00	Liqueurs and cordials.	Free		
	220890 00	Other	Free		
	230650 01	Oil cake and oil cake meal expeller variety of coconut or copra.	Free		
	230650 02	Oil cake and oil cake meal solvent extracted (defatted) variety of coconut/copra	Free		
	240210 09	Other cigarillos & cigarettes	Free		
	240220 00	Cigarettes containing tobacco.	Free		
	270900 00	Petroleum oils and oils obtained from bituminous minerals, crude.	Free		

	271000 01.10	All types of Motor spirit (gasolene)	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	
	271000 01.20	All types of Aviation spirit	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	
	271000 01.30	Naphtha	Free		
	271000 02	All types of Spirit type (gasolie type) jet fuel	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	
	271000 11.90	Kerosene type jet fuels(Aviation Turbine Fuel)	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	

	271000 21	Diesel gas oil.	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	
	271000 29	Other gas oil.	State Trading Enterprise	Imports allowed through IOC subject to para 4.8 of Exim Policy	
	310100 09.90	Other	Free		
	310210 00	Urea, whether or not in aqueous solution Ammonium sulphate	State Trading Enterprise	Imports allowed through STC, MMTC and Indian Potash Ltd. subject to para 4.8 of Exim Policy	
	310520 00	Mineral or chemical fertilizers containing three fertilizing elements nitrogen, phosphorus and potassium(NPK)	Free		
	310590 09	Other fertilizers n.e.s.	Free		

	321000 01	Distempers.	Free		
	321000 03	Metallic powder/flakes prepared as paints.	Free		
	321000 09.90	Other	Free		
	321590 01	Fountain pen ink.	Free		
	330190 21.10	Flavouring essences-all types (including those for liquors)	Free		
	330190 21.90	Other	Free		
	330290 01.10	Synthetic perfumery compounds	Free		
	330290 01.20	Other	Free		
	330290 02	Synthetic essential oils	Free		
	330290 02.10	Synthetic perfumery compounds	Free		
	33074100	Agarbatti and other odoriferous preparations which operate by burning.	Free		
	340600 00	Candles, tapers and the like.	Free		
	350520 00	Glues.	Free		
	350691 00.10	Based on latex, PF, UF and PVA	Free		
	350699 01	Synthetic glue with phenol, urea/ cresol(with formaldehyde) as the main component.	Free		
	350699	Based on starch, gum, dextrine, latex,	Free		

	09.10	PF, UF and PVA.			
	382319 00.10	Tallow amines of all types	Free		
	391990 01.90	In consumerpacks	Free		
	392310 09.10	Plastic packing for accommodating connectors for various types	Free		
	392310 09.90	Other	Free		
	392330 00	Carboys, bottles, flasks, and similar articles	Free		
	400110 01	Natural rubber latex, not prevulcanised.	Free		
	400110 02	Prevulcanised natural rubber latex.	Free		
	400121 00	Smoked sheets.	Free		
	400122 01	Oil extended natural rubber	Free		
	400122 02	Chemically modified form of natural rubber including graft rubber.	Free		
	400122 09	Other technically specified natural rubber.	Free		
	400129 01	Hevea.	Free		
	400129 02	Crepe rubber from latex pale, latex crepe.	Free		
	400129 03	Estate brown crepe.	Free		
	400129 09	Other natural rubber, non-latex.	Free		
	400130 00	Balata, gutta-percha, guayule, chicle, and similar natural gums.	Free		

	400910 00.10	Of a kind classified as consumer goods	Free		
	420212 04	Plastic moulded suitcases.	Free		
	420212 05	Plastic moulded briefcases.	Free		
	481690 09	Paper cut to size or shape n.e.s.	Free		
	481710 00	Envelopes.	Free		
	481720 00	Letter cards, plain postcards and correspondence cards.	Free		
	481730 01	Writing blocks.	Free		
	481730 09	Other paper stationery for correspondence containing only an assortment of paper stationery.	Free		
	481810 00	Toilet paper.	Free		
	481820 00	Handkerchiefs, cleaning or facial tissues and towels.	Free		
	481830 00	Table cloths and serviettes.	Free		
	482010 01	Registers, account books.	Free		
	482010 02	Letter pads.	Free		
	482010 09	Others	Free		
	482020 00	Exercise books.	Free		
	482030 00	Binders, folders and file covers.	Free		
	482040 00	Manifold business forms and interleaved carbon sets.	Free		
	482190	Other	Free		

	00.90				
	482319 00.90	In consumer packs	Free		
	482390 01	Packing and wrapping paper.	Free		
	482390 09.10	Other paper, cut to size or shape or articles of paper of a kind classified as consumer goods	Free		
	490900 01	Greetings cards.	Free		
	490900 09	Others	Free		
	500100 00	Silk-worm cocoons suitable for reeling.	Free		
	500200 00	Raw silk (not thrown).	Free		
	500400 00	Silk yarn (other than yarn spun from silk waste) not put up for retail sale.	Free		
	500500 00	Yarn spun from silk waste, not put up for retail sale.	Free		
	500600 00	Silk yarn and yarn spun from silk waste put up for retail sale; silk worm gut.	Free		
	500710 00	Fabrics of noil silk.	Free		
	500720 00.90	Other	Free		
	500790 00.90	Other	Free		
	520811 00	Plain weave, weighing not more than 100 g./sq. m.	Free		
	520812 00	Plain weave, weighing more than 100 g./m ²	Free		

	520813 00	3-thread or 4-thread twill, including cross twill.	Free		
	520819 00	Other fabrics	Free		
	520911 00	Plain weave	Free		
	520912 00	3-thread or 4-thread twill, including cross twill.	Free		
	520919 00	Other fabrics	Free		
	520921 00	Plain weave	Free		
	520922 00	3-thread or 4-thread twill, including cross twill	Free		
	520929 00	Other fabrics	Free		
	521011 00	Plain weave	Free		
	521012 00	3-thread or 4-thread twill, including cross twill	Free		
	521019 00	Other fabrics	Free		
	521021 00	Plain weave	Free		
	521022 00	3-thread or 4-thread twill including cross twill	Free		
	521029 00	Other fabrics	Free		
	521031 00	Plain weave	Free		
	521032 00	3-thread or 4-thread twill, including cross twill	Free		
	521111 00	Plain weave	Free		
	521112 00	3-thread or 4-thread twill including cross	Free		

		twill			
	521119 00	Other fabrics	Free		
	521121 00	Plain weave	Free		
	521122 00	3-thread or 4-thread twill, including cross twill	Free		
	521129 00	Other fabrics	Free		
	521211 00	Unbleached.	Free		
	521212 00	Bleached.	Free		
	521213 00	Dyed.	Free		
	521214 00	Of yarns of different colours.	Free		
	521221 00	Unbleached.	Free		
	521222 00	Bleached.	Free		
	521223 00	Dyed.	Free		
	530511 00	Raw.	Free		
	530519 00	Other	Free		
	530810 00	Coir yarn.	Free		
	530919 00	Other.	Free		
	530921 00	Unbleached or bleached.	Free		
	530929 00	Other.	Free		
	531010 00	Unbleached.	Free		
	531090 00	Other.	Free		

	531100 00	Woven fabrics, of other vegetable textile fibres; woven fabrics of paper yarn.	Free		
	540810 00	Woven fabrics obtained from high tenacity yarn, of viscose rayon	Free		
	540821 00	Unbleached or bleached	Free		
	551211 00	Unbleached or bleached.	Free		
	551221 00	Unbleached or bleached.	Free		
	551291 00	Unbleached or bleached.	Free		
	551311 00	Of polyester staple fibres, plain weave	Free		
	551312 00	3-thread or 4-thread twill including cross twill, of polyester staple fibres	Free		
	551313 00	Other woven fabrics of polyester staple fibre	Free		
	551319 00	Other woven fabric	Free		
	551321 00.10	As upholstery fabrics	Free		
	551321 00.90	As other fabric	Free		
	551322 00	3-thread or 4-thread twill including cross twill, of polyester staple fibres.	Free		
	551323 00.10	As upholstery fabrics	Free		
	551323 00.90	As other fabric	Free		
	551329 00	Other woven fabrics	Free		
	551339	As upholstery fabrics	Free		

	00.10				
	551339 00.90	As other fabric	Free		
	551349 00	Other Woven fabrics	Free		
	551411 00	Of polyester staple fibres, plain weave	Free		
	551412 00	3-thread or 4-thread twill including cross twill. Including cross twill of polyester staple fibres	Free		
	551413 00	Other woven fabrics of polyester staple fibres	Free		
	551419 00	Other woven fabrics	Free		
	551421 00.10	As upholstery fabrics	Free		
	551421 00.90	As other fabric	Free		
	551422 00.10	As upholstery fabrics	Free		
	551422 00.90	As other fabric	Free		
	551423 00.10	As upholstery fabric	Free		
	551423 00.90	As other fabric	Free		
	551429 00.10	As upholstery fabric	Free		
	551429 00.90	As other fabric	Free		

	551449 00.10	As upholstery fabric	Free		
	551449 00.90	As other fabric	Free		
	551521 00.10	As upholstery fabric	Free		
	551521 00.90	As other fabric	Free		
	551522 00	Mixed mainly or solely with wool or fine animal hair.	Free		
	551591 00.10	As upholstery fabric	Free		
	551591 00.90	As other fabric	Free		
	551592 00	Mixed mainly or solely with wool or fine animal hair.	Free		
	551611 00	Unbleached or bleached	Free		
	551621 00	Unbleached or bleached.	Free		
	551622 00	Dyed.	Free		
	551623 00	Of yarns of different colours.	Free		
	551631 00	Unbleached or bleached.	Free		
	551632 00	Dyed.	Free		
	551633 00	Of yarns of different colours.	Free		
	551634 00	Printed.	Free		
	551641 00	Unbleached or bleached.	Free		

	551642 00	Dyed.	Free		
	551691 00	Unbleached or bleached.	Free		
	551692 00	Dyed.	Free		
	560110 00.90	Others	Free		
	560811 00	Made up fishing nets	Free		
	560819 00	Other	Free		
	560890 00	Other	Free		
	560900 00	Articles of yarn, strip or the like of heading No. 54.04, or 54.05, twine, cordage, rope or cables, not elsewhere specified or included	Free		
	570110 00	Of wool or of fine animal hair.	Free		
	570190 00	Of other textile materials.	Free		
	570210 00	"Kelem", "Schumacks", "Karamaine", and similar hand woven rugs	Free		
	570220 00	Floor coverings of coconut fibres(coir)	Free		
	570231 00	Of wool or of fine animal hair.	Free		
	570232 00	of man made textile materials.	Free		
	570239 00	Of other textile materials.	Free		
	570241 00	Of wool or of fine animal hair.	Free		
	570242 00	Of man made textile materials.	Free		
	570249 00	Of other textile materials.	Free		

	570251 00	Of wool or fine animal hair.	Free		
	570252 00	Of man made textile materials.	Free		
	570259 00	Of other textile materials.	Free		
	570291 00	Of wool or fine animal hair.	Free		
	570292 00	Of man made textile materials.	Free		
	570299 00	Of other textile materials.	Free		
	570310 00	Of wool or fine animal hair.	Free		
	570390 00	Of other textile materials.	Free		
	570500 00	Other carpets and other textile floor coverings, whether or not made up.	Free		
	580110 00.10	As upholstery fabric	Free		
	580110 00.90	As other fabric	Free		
	580121 00	Uncut weft pile fabrics	Free		
	580122 00.10	As upholstery fabric	Free		
	580122 00.90	As other fabric	Free		
	580123 00.10	As upholstery fabric	Free		
	580123 00.90	As other fabric	Free		
	580124 00	Warp pile fabrics, epingle (uncut)	Free		

	580125 00.10	As upholstery fabric	Free		
	580125 00.90	As other fabric	Free		
	580126 00.10	As upholstery fabric	Free		
	580126 00.90	As other fabric	Free		
	580131 00.10	As upholstery fabric	Free		
	580131 00.90	As other fabric	Free		
	580132 00	Cut corduroy	Free		
	580133 00.10	As upholstery fabric	Free		
	580133 00.90	As other fabric	Free		
	580134 00	Warp pile fabrics, epingle(uncut)	Free		
	580136 00.10	As upholstery fabric	Free		
	580136 00.90	As other fabric	Free		
	580190 00.10	As upholstery fabric	Free		
	580190 00.90	As other fabric	Free		
	580211 00	Unbleached.	Free		

	580219 00	Other.	Free		
	580220 00	Terry towelling and similar woven terry fabrics, of other textile materials.	Free		
	580230 00	Tufted textile fabrics.	Free		
	580390 00	Of other textile materials.	Free		

	580500 00	Hand woven tapestries of the type Gobelins, Flanders, Aubusson, Beauvais, and the like, and needle worked tapestries(for example, petit point, cross stitch), whether or not made up	Free		
	581100 00.90	Others	Free		
	590410 00	Linoleum.	Free		
	590491 00	With a base consisting of needle loom felt or non wovens.	Free		
	590492 00	With other textile base.	Free		
	590500 00	Textile wall coverings.	Free		
	600110 00	Long pile fabrics	Free		
	600121 00	of cotton.	Free		
	600122 00	Of man made fibres.	Free		
	600129 00	Of other textile materials.	Free		
	600191 00	Of cotton.	Free		
	600199 00	Of other textile materials.	Free		

	600210 00	Of a width not exceeding 30 cm, containing by weight 5% or more of elastomeric yarn or rubber thread.	Free		
	600220 00	Of a width not exceeding 30cm, other.	Free		
	600230 00	Of a width exceeding 30cm, containing by weight 5% or more of elastomeric yarn or rubber thread.	Free		
	600241 00	of wool or of fine animal hair.	Free		
	600249 00	Other	Free		
	600291 00	of wool or of fine animal hair.	Free		
	600293 00	of man made fibres	Free		
	600299 00	Other	Free		
	610110 00	of wool or fine animal hair.	Free		
	610120 00	of cotton.	Free		
	610130 00	of man made fibres.	Free		
	610190 00	of other textile materials.	Free		
	610210 00	of wool or fine animal hair.	Free		
	610220 00	of cotton.	Free		
	610230 00	of man made fibres.	Free		
	610290 00	of other textile materials.	Free		
	610312 00	of synthetic fibres.	Free		
	610319 00	of other textile materials.	Free		

	610321 00	of wool or fine animal hair.	Free		
	610322 00	of cotton.	Free		
	610323 00	of synthetic fibres.	Free		
	610329 00	of other textile materials.	Free		
	610332 00	of cotton.	Free		
	610333 00	of synthetic fibres.	Free		
	610339 00	of other textile materials.	Free		
	610341 00	of wool or fine animal hair.	Free		
	610349 00	Of other textile materials.	Free		
	610411 00	Of wool or fine animal hair.	Free		
	610412 00	Of cotton.	Free		
	610413 00	Of synthetic fibres.	Free		
	610419 00	Of other textile materials.	Free		
	610421 00	Of wool or fine animal hair.	Free		
	610422 00	Of cotton.	Free		
	610423 00	Of synthetic fibre.	Free		
	610429 00	Of other textile materials.	Free		
	610431 00	Of wool or fine animal hair.	Free		
	610432 00	Of cotton.	Free		
	610433 00	Of synthetic fibre.	Free		

	610439 00	Of other textile materials.	Free		
	610442 00	Of cotton.	Free		
	610451 00	Of wool or fine animal hair.	Free		
	610452 00	Of cotton.	Free		
	610453 00	Of synthetic fibres.	Free		
	610459 00	Of other textile materials.	Free		
	610461 00	Of wool or fine animal hair.	Free		
	610469 00	Of other textile material.	Free		
	610690 00	Of other textile materials.	Free		
	610719 00	Of other textile material.	Free		
	610721 00	Of cotton.	Free		
	610722 00	Of man made fibres.	Free		
	610729 00	Of other textile materials.	Free		
	610791 00	Of cotton.	Free		
	610792 00	Of man made fibres.	Free		
	610799 00	Of other textile materials.	Free		
	610811 00	Of man made fibres.	Free		
	610819 00	Of other textile materials.	Free		
	610829 00	Of other textile materials.	Free		
	610831 00	Of cotton.	Free		

	610832 00	Of man made fibres.	Free		
	610839 00	Of other textile materials.	Free		
	610891 00	Of cotton.	Free		
	610899 00	Of other textile materials.	Free		
	611090 00	Of other textile materials.	Free		
	611110 00	O f wool or fine animal hair.	Free		
	611120 00	Of cotton.	Free		
	611130 00	Of synthetic fibres.	Free		
	611190 00	Of other textile materials.	Free		
	611220 00	Ski suits	Free		
	611231 00	of synthetic fibres.	Free		
	611239 00	of other textile materials.	Free		
	611249 00	of other textile materials.	Free		
	611300 00	Garments made up of knitted or crocheted fabrics of heading Nos.59.03, 59.06 or 59.07.	Free		
	611410 00	of wool or fine animal hair.	Free		
	611420 00	of cotton.	Free		
	611430 00	of man made fibres.	Free		
	611490 00	of other textile materials.	Free		
	611610 00	impregnated, coated or covered with plastics or rubber.	Free		

	611691 00	of wool or fine animal hair.	Free		
	611692 00	of cotton.	Free		
	611693 00	of synthetic fibres.	Free		
	611699 00	Of other textile materials.	Free		
	611710 00	Shawls, scarves, mufflers, mantillas, veils and the like	Free		
	611720 00	Ties, bowties, and cravats.	Free		
	611780 00.90	Other	Free		
	611790 00	Parts	Free		
	620113 00	Of man made fibres.	Free		
	620119 00	Of other textile materials	Free		
	620199 00	Of other textile materials.	Free		
	620219 00	Of other textile materials.	Free		
	620299 00	Of other textile materials.	Free		
	620312 00	Of synthetic fibres.	Free		
	620321 00	of wool or fine animal hair.	Free		
	620322 00	of cotton.	Free		
	620323 00	of synthetic fibres.	Free		
	620333 00	of synthetic fibres.	Free		
	620411 00	of wool or fine animal hair.	Free		

	620412 00	of cotton.	Free		
	620413 00	of synthetic fibres.	Free		
	620419 00	of other textile material.	Free		
	620421 00	of wool or fine animal hair.	Free		
	620422 00	of cotton.	Free		
	620423 00	of synthetic fibres.	Free		
	620429 00	of other textile materials.	Free		
	620433 00	of synthetic fibres.	Free		
	620439 00	of other textile materials.	Free		
	620452 00	of cotton.	Free		
	620461 00	of wool or fine animal hair.	Free		
	620510 00	of wool or fine animal hair	Free		
	620530 00	of man made fibres.	Free		
	620590 00	of other textile materials.	Free		
	620610 00	of silk or silk waste.	Free		
	620620 00	of wool or fine animal hair.	Free		
	620640 00	of man made fibres.	Free		
	620690 00	of other textile materials.	Free		
	620719 00	of other textile materials.	Free		
	620721 00	of cotton.	Free		

	620722 00	of man made fibres.	Free		
	620729 00	of other textile materials.	Free		
	620791 00	of cotton.	Free		
	620792 00	of man made fibre.	Free		
	620799 00	of other textile materials.	Free		
	620811 00	of man made fibres.	Free		
	620819 00	of other textile materials.	Free		
	620821 00	of cotton.	Free		
	620822 00	of man made fibres.	Free		
	620829 00	of other textile materials.	Free		
	620891 00	of cotton.	Free		
	620892 00	of man made fibres.	Free		
	620899 00	of other textile materials.	Free		
	620910 00	of wool and fine animal hair.	Free		
	620920 00	of cotton.	Free		
	620930 00	of synthetic fibres.	Free		
	620990 00	of other textile materials	Free		
	621010 00	Garments made up of fabrics of heading numbers 56.02 or 56.03.	Free		
	621020 00	Other garments of the type described in sub headings 6201.11 to 6201.19.	Free		

	621030 00	Other garments of the type described in sub headings 6202.11 to 6202.19.	Free		
	621040 00	Other men's or boys' garments.	Free		
	621050 00	Other women's or girls' garments.	Free		
	621111 00	Men's or boys'	Free		
	621112 00	Women's or girls'	Free		
	621120 00	Ski-suits.	Free		
	621131 00	of wool or fine animal hair.	Free		
	621132 00	of cotton.	Free		
	621133 00	of man made fibres.	Free		
	621139 00	of other textile materials.	Free		
	621141 00	of wool or fine animal hair.	Free		
	621142 00	of cotton.	Free		
	621149 00	of other textile materials	Free		
	621220 00	Girdles and panty-girdles.	Free		
	621230 00	Corselettes.	Free		
	621290 00	Other	Free		
	621310 00	of silk or silk waste.	Free		
	621320 00	of cotton	Free		
	621390 00	of other textile materials.	Free		
	621600 00	Gloves, mittens and mitts.	Free		

	621710 00.90	Accessories other than trimmings and embellishments for garments	Free		
	621790 00.90	Other	Free		
	630190 00	Other blankets and travelling rugs	Free		
	630210 00	Bed linen, knitted or crocheted.	Free		
	630229 00	of other textile materials.	Free		
	630239 00	of other textile materials.	Free		
	630240 00	Table linen, knitted or crocheted.	Free		
	630259 00	of other textile materials.	Free		
	630292 00	of flax.	Free		
	630293 00	of man made fibre.	Free		
	630299 00	of other textile materials.	Free		
	630492 00	Not knitted or crocheted, of cotton.	Free		
	630493 00	Not knitted or crocheted, of synthetic fibres.	Free		
	630499 00	Not knitted or crocheted of other textile materials.	Free		
	630510 00	of jute or of other textile bast fibres of heading No. 53.03.	Free		
	630520 00	of cotton.	Free		
	630532 00	Flexible intermediate bulk containers	Free		
	630533 00	Other, of polyethylene or polypropylene strip or the like	Free		

	630539 00	Other	Free		
	630590 00	of other textile materials.	Free		
	630611 00	of cotton.	Free		
	630619 00	of other textile materials.	Free		
	630621 00	of cotton.	Free		
	630622 00	of synthetic fibres.	Free		
	630629 00	of other textile materials.	Free		
	630631 00	of synthetic fibres.	Free		
	630639 00	of other textile materials.	Free		
	630641 00	of cotton.	Free		
	630649 00	of other textile materials.	Free		
	630691 00	of cotton.	Free		
	630699 00	of other textile materials.	Free		
	630710 00	Floor cloths, dish cloths, dusters, and similar cleaning cloths.	Free		
	630800 00	Sets consisting of woven fabric and yarn, whether or not with accessories, for making up into rugs, tapestries, embroidered table cloths or serviettes, or similar textile articles, put up in packagings for retail sale.	Free		
	630900 00	Worn clothing and other worn articles.	Free		
	640391 02	Leather footwear of plastic and synthetic sole	Free		

	640510 00	with uppers of leather or composition leather.	Free		
	640520 00	with uppers of textile material.	Free		
	680210 00	Tiles, cubes and similar articles, whether or not rectangular (including square) the largest surface area of which is capable of being enclosed in a square, the side of which is less than 7cm; artificially coloured granules, chippings and powder.	Free		
	681599 03.10	Of a kind classified as consumer goods	Free		
	690600 00	Ceramic pipes, conduits, guttering and pipe fittings.	Free		
	690890 09	Others	Free		
	690911 00	of porcelain or china.	Free		
	701310 00	of glass-ceramics.	Free		
	710210 00	unsorted.	Free		
	710221 01	Sorted industrial diamonds.	Free		
	710221 02	Unsorted industrial diamonds.	Free		
	710229 01	Crushed industrial diamonds.	Free		
	710229 09	Others	Free		
	710231 00	unworked or simply sawn, cleaved, or bruted.	Free		
	710239 09	Others	Free		
	710420	Synthetic or reworked precious or	Free		

	00.90	semi precious stones other than synthetic ruby, unworked or simply sawn or roughly shaped			
	710490 00	Other.	Free		
	730830 00	Doors, windows and their frames and thresholds for doors	Free		
	731010 02	Trunks and suitcases	Free		
	731021 09	Others	Free		
	732490 00	Other including parts	Free		
	741819 01	EPNS ware.	Free		
	741819 09	Utensils of other copper alloys.	Free		
	741819 11	Parts	Free		
	741820 01	Sanitary ware	Free		
	761519 02	Pressure cookers of aluminium alloys.	Free		
	761519 11	Parts of articles for domestic purposes of aluminium; utensils of aluminium, n.e.s.	Free		
	820411 01	Hand operated spanners, non adjustable.	Free		
	820411 02	Hand operated wrenches (excluding tap wrenches), non adjustable.	Free		
	820790 01	Metal working hand tools.	Free		
	850440 01	Electric inverters.	Free		
	850940 09.10	Electronic food processors	Free		

	850940 09.90	Other	Free		
	851310 03	Portable magneto lamps.	Free		
	851310 04.10	Other electric portable lamps.	Free		
	851310 04.90	Other	Free		
	851610 00.10	Electric instantaneous or storage water heaters and immersion heaters of a kind classified as consumer goods	Free		
	851621 00.10	Storage heating radiators of a kind classified as consumer durables	Free		
	851629 00.10	Electric space heating apparatus and electric soil heating apparatus other than storage heating radiators of a kind classified as consumer durables	Free		
	851640 00	Electric smoothing irons.	Free		
	851660 00	Other ovens, cookers, cooking plates, boiling rings, grillers and roasters.	Free		
	851671 00	Coffee or tea makers.	Free		
	851672 00	Toasters.	Free		
	851679 01	Electrothermic fluid heater.	Free		
	851840 00	Audio frequency electric amplifiers.	Free		
	851850 00	Electric sound amplifier sets.	Free		
	851992 00	pocket size, cassette type.	Free		
	851993 00	Other cassette type	Free		

	852713 00	Other apparatus combined with sound recording or reproducing apparatus	Free		
	852721 00	Combined with sound recording or reproducing apparatus.	Free		
	852729 00	Other.	Free		
	852731 00	Combined with sound recording or reproducing apparatus.	Free		
	852732 00	Not combined with sound recording or reproducing apparatus, but combined with a clock.	Free		
	852739 00	other.	Free		
	852790 02	Two in one (radio cum cassette player).	Free		
	852790 03	Cassette players.	Free		
	852812 00.10	Colour TV sets size 29" and above	Free		
	852812 00.20	LCD TV size below 10"	Free		
	852812 00.30	Colour Television less than 14"	Free		
	852812 00.90	Other	Free		
	852813 00.10	LCD TV size below 10"	Free		
	852813 00.90	Other	Free		
	853661 01	Lamp holders of plastics.	Free		

	853661 09	Lamp holders of other materials.	Free		
	853690 04	Junction boxes.	Free		
	853690 09	Other	Free		
	853929 01	Bulbs, for torches	Free		
	853929 02	Miniature bulbs	Free		
	870110 00	Pedestrian controlled tractors.	Free		
	870120 00	Road tractors for semi trailers.	Free		
	870130 01	Garden tractors.	Free		
	870130 02	Track type tractors.	Free		
	870130 09	Other	Free		
	870190 00	Other	Free		
	870210 00.10	Integrated monocoque buses	Free		
	870210 00.20	Airconditioned luxury coaches	Free		
	870210 00.90	Others	Free		
	870290 00.10	Integrated monocoque buses	Free		
	870290 00.20	Airconditioned luxury coaches	Free		
	870290 00.30	Others	Free		
	870290	Others	Free		

	00.90				
	870321 01	Motor car, new, assembled	Free		
	870321 02	Jeep and landrover type vehicles assembled	Free		
	870321 03	Second hand used motor cars (including jeep and landrover), assembled	Free		
	870321 04	Complete units, not assembled	Free		
	870321 05	Specialized transport vehicles (e.g. ambulances, prison vans, hearses)	Free		
	870322 01	Motor car, new, assembled	Free		
	870322 02	Jeep and land rover type vehicles, assembled	Free		
	870322 03	Second hand or used motor cars (including jeep and land rover), assembled	Free		
	870322 04	Complete units, not assembled	Free		
	870322 05	Specialised transport vehicles(e.g. ambulances, prison vans, hearses)	Free		
	870323 01	Motor car, new, assembled	Free		
	870323 02	Jeep and land rover type vehicles, assembled	Free		
	870323 03	Second hand or used motor cars, jeeps and land rover, assembled	Free		
	870323 04	Complete units, not assembled	Free		
	870323 05	Specialised transport vehicles (e.g. ambulances, prison vans, hearses)	Free		

	870324 01	Racing cars	Free		
	870324 09	Others	Free		
	870331 01	Motor cars, new, assembled	Free		
	870331 02	Jeep and land rover type vehicles, assembled	Free		
	870331 03	Second hand or used motor cars (including jeep and land rover), assembled	Free		
	870331 04	Complete units, not assembled	Free		
	870331 05	Specialised transport vehicles(e.g. ambulances, prison vans and hearses)	Free		
	870332 01	Motor cars, new, assembled	Free		
	870332 02	Jeep and land rover type vehicles, assembled	Free		
	870332 03	Second hand or used motor cars (including jeep and land rover) assembled	Free		
	870332 04	Complete units, not assembled	Free		
	870332 05	Specialised transport vehicles, (ambulances, hearses etc)	Free		
	870333 01	Motor car, new, assembled	Free		
	870333 02	Jeep and land rover type vehicles, assembled	Free		
	870333 03	Second hand/used motor cars, jeep etc. assembled	Free		
	870333 04	Complete units, not assembled	Free		

	870333 05	Specialised transport vehicles (ambulances, hearses etc.)	Free		
	870390 00.10	Battery or electrically operated vehicles	Free		
	870390 00.90	Other	Free		
	870421 00.90	Others	Free		
	870422 01.90	Others	Free		
	870422 02.90	Others	Free		
	870422 03	Lorries and trucks, complete units, not assembled	Free		
	870423 01.90	Others	Free		
	870423 02.90	Others	Free		
	870423 03	Lorries and trucks, complete units, not assembled,	Free		
	870431 00.90	Others	Free		
	870432 01.90	Others	Free		
	870432 02.90	Others	Free		
	870432 03	Lorries and trucks, complete units, not assembled	Free		
	870490	Battery or electrically operated	Free		

	01.20	vehicles			
	870490 01.90	Others	Free		
	870490 03	Lorries and trucks, complete units, not assembled	Free		
	870600 01	Chassis with engines mounted for passenger motor cars.	Free		
	870600 02	Chassis for tractors classified under heading No.87.01.	Free		
	870600 09	Other chassis of heading nos. 8702 to 8705	Free		
	870710 01	Initial equipment.	Free		
	870710 02	Replacement parts.	Free		
	870790 01	Initial equipment.	Free		
	870790 02	Replacement parts.	Free		
	871110 01	Moped, (auto cycles)	Free		
	871110 02	Motorised cycles	Free		
	871120 01	Autorickshaws	Free		
	871120 02	Scooters	Free		
	871120 03	Motorcycle	Free		
	871120 04	Moped(auto cycles)	Free		
	871130 01	Autorickshaw	Free		
	871130 02	Scooters	Free		

	871130 03	Motorcycles	Free		
	871140 01	Autorickshaws	Free		
	871140 02	Motorcycles	Free		
	871150 01	Autorickshaws	Free		
	871150 09	Others	Free		
	871200 09	Others(cycles, rickshaws, delivery cyles, cycles, tricycles, toy bicycles, etc)	Free		
	890110 02	Launches	Free		
	890110 03	Boats	Free		
	890110 04	Barges	Free		
	890200 01	Trawlers and other fishing vessels.	Free	Imports subject to approval or guidelines issued by Deptt. of Animal Husbandry and Dairying	
	890200 02	Others	Free	Imports subject to approval or guidelines issued by Deptt. of	

				Animal Husbandry and Dairying	
	890310 00.90	Other	Free		
	890391 00.90	other	Free		
	890392 00.90	Other	Free		
	890399 01.90	Other	Free		
	890399 09.90	Other	Free		
	890400 00	Tugs and pusher crafts.	Free		
	890600 02	Life boats.	Free		
	890710 00	Inflatable rafts.	Free		
	890790 00	Other	Free		
	910390 00	Other.	Free		
	910511 00	Electrically operated.	Free		
	910519 00	Other.	Free		
	910521 00	Electrically operated.	Free		
	910529 00	Other.	Free		
	910591 00	Electrically operated.	Free		

	910599 01	Time pieces.	Free		
	910599 09	Others	Free		
	950349 02	Toys of metal	Free		
	950349 03	Other toys (excluding 950310-950341) of plastic	Free		
	950349 09	Others	Free		
	950390 02	Toygun.	Free		
	950410 00.90	Others	Free		
	960321 00	Tooth brushes.	Free		
	960329 00	Other	Free		
	960340 00.10	Paint, distemper, varnish or similar brushes(other than brushes of subheading no. 9603.30);	Free		
	960810 00	Ball point pens.	Free		
	960820 00	Felt tipped and other porous tipped pens and markers.	Free		
	960831 02	Stylograph pens.	Free		
	960831 09	Others	Free		
	960839 01	Fountain pen	Free		
	960839 09	Others	Free		
	961519 00	Other.	Free		

3. In the 'Column Description' of ITC(HS) Classifications of Export and Import Items, 1997-2002, sub para 3 of Col 3 Policy, shall be substituted as under:

'Where the Policy for Import is given as 'State Trading Enterprise(STE)', the nominated enterprise(s) shall make any such purchases or sales involving imports or exports solely in accordance with commercial considerations, including price, quality, availability, marketability, transportation and other conditions of purchase or sale. These enterprise(s) shall act in a non discriminatory manner and shall afford the enterprises of other countries adequate opportunity, in accordance with customary business practice, to compete for participation in such purchases or sales.'

4. In the 'Column Description' of ITC(HS) Classifications of Export and Import Items, 1997-2002, Col 5 Import under SIL/Public Notice shall be substituted as under:

' Col 5 Import under Public Notice:

Import of these items are permitted under any public notice issued.'

This issues in Public Interest.

Sd/-

(N.L. LAKHANPAL)

Director General of Foreign Trade and ex-officio

Additional Secretary to the Government of India

(O.P. HISARIA)

Dy. Director General of Foreign Trade